CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri K.N. Sinha. Member
- 3. Shri Bhanu Bhushan, Member
- 4. Shri A.H. Jung, Member

Petition No. 66/2005

In the matter of

Tariff for sale of electricity by Damodar Valley Corporation and the Interstate Transmission of Electricity.

And in the matter of

Damodar Valley Corporation. ... Petitioner
Vs

- 1. Department of Energy, Govt. of West Bengal, Kolkata
- 2. Department of Energy, Govt. of Jharkhand, Ranchi
- 3. West Bengal State Electricity Board, Kolkata
- 4. Jharkhand State Electricity Board, Ranchi
- 5. Ministry of Power, New Delhi Respondents

The following was present:

- 1. Shri M.G. Ramchandran, Advocate, DVC
- 2. Shri R.K. Dasgupta, DVC
- 3. Shri A. Biswas, DVC
- 4. Shri A.Mukherjee, DVC
- 5. Shri G. Mukheriee. DVC
- 6. Shri Rajeev Jain, DGM, DVC
- 7. Shri Shyamal Sarkar, Bhaskar Shrachi
- 8. Shri Gautam Shroff, Bhaskar Shrachi
- 9. Ms. Taruna S. Baghel, DVC
- 10. Ms. Saumya Sharma, DVC
- 11. Shri Sitesh Mukherjee, JSEB
- 12. Shri A.K. Ghosh, PFC
- 13. Shri V.P. Samy, PFC

ORDER (DATE OF HEARING 18.10.2005)

The petition is filed for approval of tariff in respect of the generating stations and the transmission assets owned by Damodar Valley Corporation.

2. Heard the parties present.

- 3. The present petition raises a number of complicated issues, which need to be resolved first. For this purpose, we have decided that these issues shall be examined by one of us, namely Shri K. N. Sinha, Member (hereinafter referred to as "the one-member bench), who will submit his report and recommendations to the Commission for its consideration and further appropriate action.
- 4. The one-member bench may finalise his recommendations and submit a report to Commission by mid- December 2005, after opportunity of hearing to the parties involved, who shall appear before the one-member bench on 28.10.2005 at 10.30 A.M for further proceedings.

Sd/- sd/- sd/- sd/- (A.H.JUNG) (BHANU BHUSHAN) (K.N.SINHA) (ASHOK BASU) MEMBER MEMBER CHAIRMAN

New Delhi, dated the 18th October 2005